

CENTRAL ELECTRICITY REGULATORY COMMISSION  
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001  
(Tele No.23353503 FAX No.23753923)

No.: 1/8/2011-Reg. Aff. RE (TR 2012-15)/ CERC

Dated: 13.12.2011

**PUBLIC NOTICE**

**Subject: Draft Regulations on tariff for renewable energy technologies for the control period 2012-17.**

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The public hearing on the above subject, earlier scheduled to be held on 23rd December, 2011 has been **pre-poned** and the same is to be held as detailed hereunder:

Date	Venue	Time	Participants
<b>22.12.2011 (Thursday)</b>	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi	From 1500 Hrs.	Representatives of Central/ State Governments/ State Utilities/ CPSUs/ Trading Licensees/ Power Exchanges /Individual Experts / NGOs / IPPs/Financial Institutions / Consultancy Firms / Developers / Association related with Renewable Energy.

2. The date for submission of written comments/suggestions/objections on the draft regulations and other details as mentioned in the previous public notice dated 18.11.2011 remain unaltered.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Yours faithfully,

Sd/-

(Rajiv Bansal)  
Secretary